

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 06-02-2020; List of Stakeholders as on Date: 04-09-2020;
Name of IP: Mr. Rajeev Bansal; Last 5 digit of registration number: 10425

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	5185833610	5	5185833610				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	136	53883062	136	48532336		5350726		Annexure 6
7	Operational creditors (Government Dues)	3	2934311048	3	1174965058		1759345990		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	5473529970	24	1985146214		3488383756		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		168	13647557690	168	8394477218	0	5253080472	0	